

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 150(ND)/2012

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
14.12.2017**

NAME OF THE COMPANY: M/s Euo Apex BV Vs. Bharat Apex Ind.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Manoj K. Singh and Ms. Vijaya Singh, Advocates Ms. Arpita Karmarkar, CS		
	For the Respondent (s)	: Counsel for the Respondent		

ORDER

Id. Counsels of both the parties submit that the matter has been compromised and pray for time to file an appropriate application for withdrawal of the petition.

To come up on 23rd January, 2018.

-S-d-1

(S. K. Mohapatra)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)